

**Shri S. M. Banerjee** (Kanpur): I want an assurance from the hon. Minister that after these agreements are reached, we shall not deviate from our goal of self-sufficiency in the matter of defence, and our production will not be reduced because of these agreements.

**Shri Y. B. Chavan**: It will not, certainly. I do not know how it follows.

**Some Hon. Members** rose—

**Mr. Speaker**: That is all. I cannot allow any more. I have allowed enough questions.

**Shri S. M. Banerjee**: I did not coin this question. May I submit that there was an item of news or something in the *Statesman* and in the *National Herald* also that the Finance Minister wrote a letter to the Prime Minister that defence production had reached a peak, even the reserve had been completed, and so there is every apprehension of retrenchment, that a surplus will be declared. My question is whether as a result of these agreements which are likely to be reached—I welcome these agreements—there will be no question of reduction in our production and attainment of self-sufficiency. That is what I wanted to know.

**The Minister of Finance** (Shri T. T. Krishnamachari): I cannot see where I come into the picture.

**Mr. Speaker**: The only thing he wants is whether in view of those developments, or our entering into those agreements. . .

**Shri S. M. Banerjee**: It came out in the newspapers that the Finance Minister wrote a letter to the Prime Minister.

**Mr. Speaker**: Order, order. Am I not allowed to speak?

**Shri S. M. Banerjee**: He asks how he comes into the picture.

**Mr. Speaker**: He wants an answer or Mr. Krishnamachari to come into

the picture? He wants an assurance that our production would not be decreased or slowed down.

**Shri Y. B. Chavan**: Yes, Sir. Production will not be decreased certainly. Because it depends upon our own requirements and our stockpile also. Suppose we have reached sufficient stockpile, possibly we will have to plan production accordingly.

**Shri Hari Vishnu Kamath**: If I heard rightly earlier you said that you would call only those Members who had given prior notice of these questions.

**Mr. Speaker**: No. This was voluntarily made. Therefore I did not look into the notices.

**Shri Hari Vishnu Kamath**: We have not given previous notice. (*Interruptions.*)

**Shrimati Savitri Nigam**: May I say something, Sir? Mr. Speaker, may I say something, Sir?

12.30 hrs.

RE: MOTION FOR ADJOURNMENT

CONTAMINATION OF WATER-SUPPLY IN DELHI

**Mr. Speaker**: I have received notice of adjournment motions, which I think I should mention here, one from Shri S. M. Banerjee and Shri Hari Vishnu Kamath and on the same subject there is a call attention notice also from Shri Hari Vishnu Kamath regarding contamination and pollution of water in Delhi resulting in outbreak of jaundice and gastro enteritis.

**Shri Hari Vishnu Kamath** (Hoshangabad): Yellow peril as in 1955.

**Shri Daji** (Indore): Today we have been asked to boil our bathing water.

**Mr. Speaker:** Therefore, I should sit down? I am coming to that. I am taking up that notice. Then I am interrupted; I am not allowed to say anything. I have been receiving notices earlier also which I had not allowed at that time; several other Members had given those notices. But I do want that there ought to be some discussion on this important subject. I would fix that tomorrow. . . .

**Shri P. Venkatasubbaiah (Adoni):**  
**Mr. Speaker, Sir. . .**

**Mr. Speaker:** No, Sir; you ought to hear me first.

**श्री बागड़ी (हिसार) : अध्यक्ष महोदय**

**अध्यक्ष महोदय :** मैं उधर वालों को बैठने के लिए कह रहा हूँ और आप खड़े होते जा रहे हैं। साढ़े तीन बजे परसों इस पर बहस होगी और यह सवाल आ जाएगा। जिन्होंने नोटिस दिया है, उनको भी मैं कह रहा हूँ और दूसरे जो हैं, उनको भी मैं—

**श्री स० मो० बनर्जी (कानपुर) :**  
इनिशियेट कैसे होगी।

**अध्यक्ष महोदय :** इनिशियेट हो जायेगी। इस पर डिसकशन होगी ही। यह 24 तारीख को होगी।

**श्री बागड़ी :** मैं एक प्रश्न करना चाहता हूँ . . . . .

**अध्यक्ष महोदय :** मुझे बैठना पड़ता है हमेशा ही गो मैं एक दो मिनट के लिए ही खड़ा होता हूँ। जब मैं खड़ा होता हूँ उस वक्त तो बाक सब मੈम्बर साहिबान बैठ जाया करें। अब मैं बैठ गया हूँ तो आप भी बैठ गये हैं। कहिये आपको क्या कहना है?

**Shri Vishram Prasad (Lalgarh):** How many hours?

**Shri S. M. Banerjee:** Till our capacity to sit.

**Mr. Speaker:** I agree with the hon. Member.

**श्री बागड़ी :** मेरा निवेदन यह है कि पहली दफा जब हमने इसका नोटिस दिया था तो उसको नामंजूर वर दिया गया था। हमने फिर नोटिस दिया तो जनाब ने रूलिंग दिया कि एक बार नामंजूर होने के बाद बार बार उसी चीज के बारे में नोटिस देना एक किस्म की जिद्दी सी है। इस चीज को मद्देनजर रखते हुए हमने फिर इसका नोटिस नहीं दिया। जिन लोगों ने इसी सवाल पर पहले नोटिस दिया था, अपने नाम दिये थे, उनके नाम इसलिए नहीं आ सकते कि . . . . .

**अध्यक्ष महोदय :** उनके नाम भी आ जायेंगे।

**श्री बागड़ी :** हमने पहले दिन दिया और फिर दूसरे दिन दिया और अगर उसके बाद फिर देते हैं तो वह जिद्दी सी हो जाती है जनाब की रूलिंग के मुताबिक। बाद में जब उसी इशू को दुबारा लिया जाता है तो पहले जिन्होंने नोटिस दिया हुआ होता है और जिन को नोटिस नामंजूर हो जाता है, उनका नाम पहले प्राना चाहिये . . . . .

**अध्यक्ष महोदय :** जब डिसकशन होगा तो तमाम हाउस के लिए इकट्ठा होगा। एक नई डिबेलेपमेंट हो गई है, एक डीब हो गई है, जाँडिस हो गया है। इसलिए आप उसी का न कहें कि यह वही चीज है। जब डिसकशन होगा, सबके लिए मुशतरिका होगा। आपको कोई मुकसान नहीं होगा।

**श्री बागड़ी :** 25 तारीख रख दें तो बहुत अच्छा रहेगा।

**Shri P. Venkatasubbaiah:** I have already given notice of a motion for discussion of this subject under Rule 193 and it has been admitted—regarding the contamination of water in Jamuna. May I know whether the discussion could be initiated by the Mover of this motion?

**Mr. Speaker:** I cannot say at this moment. I will think over it. This new development is there. That is what I am telling.

श्री बागड़ी : 25 तारीख रख दें तो बहुत अच्छा होगा ।

12.36 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

DEATH OF SOME SCHOOLCHILDREN AFTER TAKING CARE SUPPLIED MIDDAY MEALS

**Shri Yashpal Singh (Kairana):** Sir, I call the attention of the Minister of Education to the following matter of urgent public importance and I request that he may make a statement thereon:

“Reported death of a number of school children in a village near Karnool after allegedly having taken mid-day meals prepared out of CARE supplies.”

श्री यू० सि० चौधरी (महन्नागढ़) : हमने भी कालिग एटेंशन का नोटिस दिया था । आपके स्टाफ के एक आदमी ने आ कर कहा कि यह अंडर कंसिड्रेशन है । अभी पांच मिनट पहले आ कर हमें यह बात बतलाई गई है ।

**अध्यक्ष महोदय :** जो कुछ हुआ है दुस्त हुआ है । एडजर्नमेंट मोशन तभी आ सकती है अगर मुझे कुछ वाकाल का पता चल जाए ।

श्री यू० सि० चौधरी : कालिग एटेंशन नोटिस था ।

**अध्यक्ष महोदय :** आपके नाम दर्जान में होंगे, आप धबरा क्यों गये हैं ?

श्री यू० सि० चौधरी : हमें इतिला यह दी गई थी कि इसको अभी नहीं लिया जाएगा ।

**अध्यक्ष महोदय :** अगर इस वक्त ले लिया है और मिनिस्टर साहब जवाब देने के लिए तैयार हैं और आपके नाथ साख लिखे हुए हैं तो . . . . .

श्री यू० सि० चौधरी : सही बात तो कम से कम बता देनी चाहिये था ।

**अध्यक्ष महोदय :** आप सुनिये प्राया वह जवाब भी पूरा दे सकते हैं या नहीं । उनके पास पूरी इनफार्मेशन भी है या नहीं । शायद इसको बाद के लिए रखना पड़े ।

**Shri Hem Barua (Gauhati):** I submit that the Education Minister should make the statement and not the Health Minister.

**Mr. Speaker:** The Education Minister is replying.

**Shri Hem Barua:** But it is addressed to the Health Minister . . . (Interruptions).

**Shri S. M. Banerjee (Kanpur):** During the Question Hour, it had been rejected by you and I request that they may also be allowed to put questions.

**Mr. Speaker:** I will see to it.

**The Minister of Education (Shri M. C. Chagla):** Mr. Speaker, Sir. . . .

श्री यशपाल सिंह : हैल्य मिनिस्टर साहब को जवाब देना चाहिये ।

**अध्यक्ष महोदय :** कोई दे दे, इस में कौन सी जिद् की बात है । आपका क्या खयाल है कि हैल्य मिनिस्टरकोई ज्यादा (Interruptions).

**Shri M. C. Chagla:** We must all deplore the tragic event that has taken place which has been reported in the papers, namely, the death of 25 children. We have got in touch both with the State of Andhra and with the CARE office.